

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

**Dr. Pramod Deo, Chairperson
Shri Bhanu Bhushan, Member
Shri R. Krishnamoorthy, Member
Shri S. Jayaraman, Member**

**Petition No. 56/2008
(Suo Motu)**

In the matter of

Default in payment of Unscheduled Interchanges (UI) for the energy drawn in excess of the drawal schedule.

And in the matter of

Electricity Department, Administration of Dadra & Nagar Haveli, Silvassa

... Respondent

ORDER

Executive Director (SO&NRLDC), PGCIL, in his report dated 24.3.2008 submitted that an amount of Rs. 86 crore was outstanding against the respondent on account of UI drawal as on 24.3.2008. Accordingly, *suo motu* proceedings were initiated against the respondent directing it to show cause as to why action under appropriate provisions of the Electricity Act, 2003 (the Act) should not be initiated against it for recovery of outstanding UI dues with interest.

2. On consideration of the reply dated 17.5.2008 of the respondent, the Commission, vide its order dated 4.6.2008, directed the respondent to take steps to liquidate the outstanding UI dues as on 29.5.2008 during the month of June, in addition to timely payment of current UI dues, if any, as per the UI charges

statement issued by WRPC. Subsequently, the Commission vide its order dated 14.7.2008, allowed the respondent "time up to 31.7.2008 to clear all outstanding UI dues".

3. It has been reported by WRLDC vide its letter dated 8.12.2008 that a sum of 5,66,71,223/= towards surcharge is still payable by the respondent on account of late payment of UI charges. This, *prima facie* amounts to non-compliance of Commission's directions.

4. The respondent is hereby directed to show cause, latest by 31.12.2008 as to why penalty under Section 142 of the Act be not imposed on it for non-compliance of the directions of the Commission.

5. List on 8.1.2009 for further directions.

Sd/=	Sd/=	Sd/=	Sd/=
(S. Jayaraman)	(R. Krishnamoorthy)	(Bhanu Bhushan)	(Dr. Pramod Deo)
Member	Member	Member	Chairperson

New Delhi, dated the 15th December 2008